

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4174 OF 2003

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

GYAN CHAND CHATTAR

Respondent(s)

Date: 21/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE DR. JUSTICE B.S. CHAUHAN
(VACATION BENCH)

For Appellant(s)

Mr. SWA. Qadri, Adv.
Ms. Sadhana Sandhu, Adv.
Mr. A.K. Sharma, Adv.
Mrs. Anil Katiyar, Adv.

For Respondent(s)

Mr. Bhargava V. Desai, Adv.
Mr. Rahul Gupta, Adv.
Ms. Reema Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties for some time, the Court reserved its judgment.

(S. Thapar)
PS to Registrar

(Phoolan Wati Arora)
Court Master